

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **14.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : TCP/133/2016
NAME OF PETITIONER : Sengodan & 2 Ors
NAME OF RESPONDENT : Cenney Hotels Pvt Ltd & 2 Ors
SECTION : Sec 242(4) & 425 Of CA 2013

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/258/2018 IN TCP/133/2016
NAME OF PETITIONER : Sengodan & 2 Ors
NAME OF RESPONDENT : Cenney Hotels Pvt Ltd & 2 Ors
SECTION : Sec 242(4) & 425 Of CA 2013

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IA/MA/IBA/TCP/TCA/CP/CA No : TCP/189/2016
NAME OF PETITIONER : P.Sengodan & 2 others
NAME OF RESPONDENT : Cenney Hotels Pvt Ltd & 2 others
SECTION : Sec.397/398 of CA 1956

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Cont/03/2019 IN TCP/189/2016
NAME OF PETITIONER : P.Sengodan & 2 others
NAME OF RESPONDENT : Cenney Hotels Pvt Ltd & 2 others
SECTION : Sec.425 of CA 2013

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/250/2019 IN TCP/189/2016
NAME OF PETITIONER : Cenney Hotels Pvt Ltd
NAME OF RESPONDENT : P.Sengodan
SECTION : Sec.397/398 of CA 1956

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THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	: IA/260/2019 IN TCP/189/2016
NAME OF PETITIONER	: Cenney Hotels Pvt Ltd
NAME OF RESPONDENT	: P.Sengodan
SECTION	: Sec 242(4) of CA 2013

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ORDER

Ms. Saranya, Advocate appears for Petitioner and Applicant in TCP/133/2016, IA/258/2018 in TCP/133/2016, TCP/189/2016 and Cont/03/2019 in TCP/189/2016 and for Respondent in IA/250/2019 and IA/260/2019 in TCP/189/2016 and Mr. P.H. Arvindh Pandian, Senior Advocate appears for Respondent in TCP/133/2016, IA/258/2018 in TCP/133/2016, TCP/189/2016 and Cont/03/2019 in TCP/189/2016 and for Applicant in IA/250/2019 and IA/260/2019 in TCP/189/2016 through video conferencing platform.

In all the above matters pleadings are completed. Both the parties are directed to be present on **08.09.2021** for final disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)